

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3106
ANSWERED ON:15.03.2013
IRREGULARITIES IN DISINVESTMENT
Rawat Shri Ashok Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken note of alleged irregularities in the process of privatization / disinvestment of the Public Sector Undertakings (PSUs);
- (b) if so, the details of the complaints received in this regard;
- (c) the action taken / proposed to be taken by the Government thereon; and
- (d) the measures taken by the Government to streamline the disinvestment process?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S.PALANIMANICKAM)

- (a) No irregularities have been reported in the process of privatization / disinvestment of the Public Sector Undertakings.
- (b) & (c) Does not arise in view of reply to (a) above.
- (d) The process of disinvestment is well established and improved on a continuous basis, based on learning.